the facts regarding the hijacking of the plane to the notice of the members of the United Nations and the U. N. Secretariat.

(c) Does not arise.

## MEETING OF GOVERNORS OF ASIAN DEVELOPMENT BANK

\*479. SHRI M. V. BHADRAM: Will the Minister of FINANCE

## वित्त मंत्री

be pleased to state:

- (a) whether India had sought special concessional financial assistance for the developing countries of the Asian region at the recently held annual meeting of the Governors of the Asian Development Bank at Singapore; and
- (b) if so, what decision has been taken at the meeting on India's suggestion?

# THE MINISTER OF FINANCE वित्त मंत्री

(SHRI Y. B. CHAVAN): (a) and (b) At the Annual Meeting of the Board of Governors of the Asian Development Bank held in April last at Singapore, the Indian Governor emphasised the need for augmenting the resources of the Bank for soft lending. For this purpose the Bank must have special resources mainly to be contributed by the more affluent countries. While certain countries have announced their contributions a few others indicated their intention to make contributions to the special funds.

At the Annual Meeting, the Board of Governors authorised the Board of Directors of the Bank to study the question of augmenting the resources of the Bank and make appropriate recommendations for further action. We have asked that the study should be comprehensive enough to cover the question of soft loans.

## REPRESENTATION ON BOARD OF DIRECTORS OF COMPANIES

\*480. SHRI R. P. KHAITAN: Will the Minister of COMPANY AFFAIRS

## कम्पनी कार्य मंत्री

be pleased to state:

- (a) whether Government have taken a decision on the memorandum submitted by some Members of Parliament on the question of pioviding proportional representation by means of the single transferable vote for the election of persons on the Board of Directors of Companies; and
  - (b) if so, the details thereof?

THE MINISTER OF COMPANY 'AFFAIRS

## कम्पनी कार्य मंत्री

(SHRI K. V. RAGHUNATHA REDDY): (a) and (b). The matter is still under consideration of the Government.

### APPOINTMENT OF A LECTURER IN DE-PARTMENT OF SOCIOLOGY, ALIGARH UNIVERSITY

•481. SHRI A. D. MANI: DR. BHAI MAHAVIR; SHRI S. C. ANGRE:

Will the Minister of EDUCATION AND SOCIAL WELFARE

## शिक्षा ग्रौर समाज कल्याण मंत्री

be pleased to state:

- (a) whether Shri Abdul Alim, the Vice-Chancellor of the Aligarh University has appointed his son, Shri Abdul Kaleen Siddique as a Lecturer in the Department of Sociology;
- (b) if so, what are the qualifications of Shri Abdul Haleem Siddique; and
- (c) whether Government of India have instituted an enquiry into the matter; if so the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

## शिक्षा ग्रौर समाज कल्याण मंत्रालय में उपमंत्री

(SHRI D. P. YADAV): (a) Shri Abdul

Haleem Siddique was appointed as a < Lecturer In the University by the Executive Council on the recommendation of a Selection Committee.

- (b) He holds a Master's degree from Eastern Michigan University in Social Studies, has experience of Middle Eastern Studies in McGill University, Montreal and knows Modern Arabic.
- (c) There is no cause for instituting an enquiry.

#### FREQUENT BREAK-DOWN IN DOMESIIC AIR SERVICES

\*482. SHRI S. A. KHAJA MOHI-Will the Minister DEEN: TOURISM AND CIVIL AVIATION

### पर्यटन और नागर विमानन मंत्री

be pleased to state:

- (a) whether it is a fact that there have recently been frequent breakdowns in the internal air-services in the country; and
- (b) if so, the reaction of Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION

## पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री

- (DR. SHRIMATI SAROJINI MAHI-SHI): (a) India, Airlines' services were frequently disrupted till the lock-out in March, 1971.
- (b) A Committee has been set up to examine the organizational and administrative structure of Iniian Airlines, and the relationship between the management and its employees, and make recommendations to Government with particular reference to personnel policies and practices.

#### TUTICORIN HARBOUR PROJECT WORKERS' UNION

\*483. SHRI SASANKASEKHAR SANAYAL: Will Minister of the PARLIAMENTARY AFFAIRS AMD SHIPPING AND TRANSPORT

## संसदीय कार्य तथा नौवहन ग्रीर परिवहन मंत्री

to Questions

be pleased to state:

- (a) whether Government have received any memorandum from the Tuticorin Harbour Project Workers' Union demanding increase in Project allowance;
  - (b) if so, the details thereof;
- (c) what steps have been taken by Government to meet these demands; and
- (d) if no steps have been taken the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND **SHIPPING** TRANSPORT

# संसदीय कार्य तथा नौवहन ग्रौर परिवहन

(SHRI RAJ BAHADUR): (a) and (b) Yes. A representation has been received from the Tuticorin Harboui Project Workers Union, Tuticorin, for increase in the Project allowance from 5 per cent of pay to 10 per cent of Pay.

(c) and (d) The Project Allowance was originally sanctioned to the staff of the Tuticorin Harbour Project with effect from 1-5-1964 at the rate of 10 per cent of pay. The Project Allowance is intended to compensate the employees for the absence of basic amenities in large scale construction projects. With the gradual provision of the basic amenities, the intention is to reduce in stages the quantum of project allowance and it is to be ultimately abolished with the provision of complete amenities. Basic amenities like staff quarters, rail, approach roads, water supply etc have now been provided in the Tuticorin Harbour Project area. Other amenities including availability of commodities at fair price have also been provided. The Project allowance was reduced from 10 per cent of pay to 5 per cent of pay with effect from